

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr.M.P. No. 777 of 2021

Md. Nasim Petitioner
Versus
The State of Jharkhand ... Opp. Party

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioners : Mr. Rajiv Nandan Prasad, Advocate
For the State : Mr. Prabhu Dayal Agrawal, A.P.P.

05/Dated: 07/09/2021

This petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Post the matter on 15.09.2021.

(Sanjay Kumar Dwivedi, J.)

Satyarthi/